

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 431
TO BE ANSWERED ON 19.07.2018

INCREASING FUNDS UNDER PMGSY

431. SHRI BHAGWANTH KHUBA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has received any new proposal from State of Karnataka under Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof;
- (c) whether the Government proposes to increase the allocation of funds under PMGSY;
- (d) if so, the details thereof; and
- (e) the details of release of funds during the last three years for Karnataka?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): No, Madam. The State of Karnataka has already been sanctioned its full entitlement under Pradhan Mantri Gram Sadak Yojana (PMGSY)-I and II.

(c) & (d): The Government of Karnataka intimated in the year 2017 that actual work in hand can be met out with the available balance with the State Government and as such, the State does not require funds during the year 2017-18. For the current financial year, an indicative allocation of Rs. 50.00 crore has been made for the State.

(e): The details of release of funds to the State of Karnataka during the last three years are given below:-

Year	Release of funds (Rs. In crore)
2015-16	139.33
2016-17	327.445
2017-18	NIL
